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## (2024) 09 NCDRC CK 0026

## National Consumer Disputes Redressal Commission

Case No: Consumer Case No. 94 Of 2012

M/s. Rapier Machinery

Mfg. Co. (I) Pvt. Ltd

**APPELLANT** 

Vs

Oriental Insurance Co.

Ltd

**RESPONDENT** 

Date of Decision: Sept. 20, 2024

Acts Referred:

• Consumer Protection Act, 1986 - Section 24A

Hon'ble Judges: Ram Surat Ram Maurya, Presiding Member; Bharatkumar Pandya,

Member

Bench: Division Bench

Advocate: Anubhav Kumar, Gauri Swarup Bansal, Ajay Singh

Final Decision: Dismissed

Judgement